

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**RAJYA SABHA
STARRED QUESTION NO. 16
ANSWERED ON TUESDAY, THE 19TH JULY, 2022**

USE OF CSR FUNDS

QUESTION

16. SHRI SANDOSH KUMAR P:

Will the Minister of *Corporate Affairs* be pleased to state:

- (a) the allocation of CSR funds by corporates since 2019, sector-wise and State-wise;
- (b) whether Government has provided any instruction to the companies to extend priority based support to the Saansad Adarsh Gram Yojana (SAGY) launched by the Prime Minister; and
- (c) the number and details of SAGY schemes supported by CSR funds?

ANSWER

THE MINISTER OF FINANCE
AND CORPORATE AFFAIRS

(SHRIMATI NIRMALA SITHARAMAN)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (c) OF RAJYA SABHA STARRED QUESTION NO. 16 FOR 19TH JULY, 2022 REGARDING USE OF CSR FUNDS

(a): Section 135 of the Companies Act, 2013 ('Act') along with Schedule VII of the Act and Companies (CSR Policy) Rules, 2014 provides the broad framework for Corporate Social Responsibility (CSR). The CSR framework is disclosure based and CSR mandated companies are required to file details of CSR activities annually in the MCA21 registry. All data related to CSR filed by companies in MCA21 registry is available in public domain at www.csr.gov.in. On the basis of annual filings made by the companies in the MCA 21 registry, the sector-wise and State-wise CSR funds spent by the companies during FY 2018-19 to FY 2020-21 are at Annexure-I & II respectively. Further, the companies are required to file the CSR data for the FY 2021-22 on or before 31st March, 2023.

(b) & (c): Schedule VII of the Act indicates the eligible list of activities that can be undertaken by the companies under CSR. The Ministry vide General Circular No.14/2021 dated 25th August, 2021 had clarified that activities mentioned in Schedule VII are broad based and can be interpreted liberally. Item no. (x) of Schedule VII, inter alia, includes 'rural development projects' as an eligible CSR activity. On the basis of filings made by the companies in the MCA21 registry, as on 31.03.2022, companies have spent an amount of Rs.2430.86 crore in FY 2018-19, Rs. 2291.38 crore in FY 2019-20 and Rs. 1818.38 crore in FY 2020-21 respectively on 'rural developments projects'. The Ministry does not specifically maintain CSR funds spent by the companies for SAGY schemes separately.

Further, the Ministry vide General Circular No.14/2021 dated 25th August, 2021 had clarified that CSR should not be interpreted as a source of financing the resource gaps in Government Schemes. Under the Act, CSR is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor the CSR activities based on the recommendations of its CSR Committee. The Government does not issue any specific direction to the companies to spend in any particular geographical area or activity.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA STARRED QUESTION NO. 16 FOR 19.07.2022

CSR Data Development Sector Wise (In Cr.)				
S. No	Development Sector	Amount Spent FY 2018-19	Amount Spent FY 2019-20	Amount Spent FY 2020-21
1	Agro Forestry	64.75	67.38	18.87
2	Animal Welfare	98.28	106.07	187.70
3	Armed Forces, Veterans, War Widows/ Dependants	90.18	62.04	83.15
4	Art And Culture	225.08	933.31	479.63
5	Clean Ganga Fund	8.11	6.63	13.36
6	Conservation Of Natural Resources	173.55	159.24	85.03
7	Education	6,093.63	7,164.49	6,391.86
8	Environmental Sustainability	1,364.21	1,468.22	981.78
9	Gender Equality	51.81	82.93	35.27
10	Health Care	3,608.57	4,892.28	6,946.75
11	Livelihood Enhancement Projects	907.49	1,077.47	796.14
12	Other Central Government Funds	730.96	930.86	1,541.56
13	Poverty, Eradicating Hunger, Malnutrition	1,190.66	1,149.10	1,236.09
14	Prime Minister's National Relief Fund	320.67	797.03	1,656.40
15	Rural Development Projects	2,430.86	2,291.38	1,818.38
16	Safe Drinking Water	228.10	253.00	197.05
17	Sanitation	506.66	521.64	326.11
18	Senior Citizens Welfare	44.97	52.18	55.13
19	Setting Up Homes And Hostels For Women	57.01	48.50	39.92
20	Setting Up Orphanage	12.89	36.47	15.43
21	Slum Area Development	51.06	42.94	74.59
22	Socio-Economic Inequalities	167.84	214.79	119.18
23	Special Education	186.08	196.81	202.05
24	Swachh Bharat Kosh	95.50	53.37	159.68
25	Technology Incubators	32.10	53.50	61.99
26	Training To Promote Sports	308.87	302.12	240.90
27	Vocational Skills	798.21	1,165.22	630.78
28	Women Empowerment	236.34	259.27	188.04
29	NEC/ Not Mentioned*	87.61	503.40	282.65
Grand Total (in Cr.)		20,172.07	24,891.63	24,865.46

(Data up to 31.03.2022) [Source: National CSR Data Portal]

*Companies either did not specify the names of Sectors or indicated more than one Sector where projects were undertaken.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA STARRED QUESTION NO. 16 FOR 19.07.2022

State/UT CSR expenditure (In Cr.)				
S. No	States/UT	Amount Spent FY 2018-19	Amount Spent FY 2019-20	Amount Spent FY 2020-21
1	Andaman And Nicobar	0.82	1.29	2.19
2	Andhra Pradesh	664.87	710.00	662.39
3	Arunachal Pradesh	24.56	18.02	10.58
4	Assam	210.00	282.14	163.21
5	Bihar	137.57	110.15	78.02
6	Chandigarh	11.46	15.58	13.12
7	Chhattisgarh	149.35	268.18	305.73
8	Dadra And Nagar Haveli	13.48	18.34	18.08
9	Daman And Diu	6.25	9.53	5.25
10	Delhi	749.24	827.74	657.73
11	Goa	46.77	43.86	40.95
12	Gujarat	1,082.09	982.53	1,397.26
13	Haryana	377.53	521.11	536.86
14	Himachal Pradesh	78.79	78.61	104.60
15	Jammu And Kashmir	36.44	25.27	35.10
16	Jharkhand	109.80	155.21	208.34
17	Karnataka	1,250.39	1,445.80	1,205.23
18	Kerala	354.67	295.78	283.78
19	Lakshadweep	0.39	-	0.01
20	Madhya Pradesh	243.17	215.06	344.13
21	Maharashtra	3,144.23	3,336.14	3,306.72
22	Manipur	7.81	14.21	9.66
23	Meghalaya	16.54	17.65	12.46
24	Mizoram	0.11	0.25	0.81
25	Nagaland	2.12	5.10	3.57
26	Odisha	688.25	714.82	547.57
27	Puducherry	9.15	11.32	11.79
28	Punjab	166.00	188.52	126.01
29	Rajasthan	595.44	733.95	643.07
30	Sikkim	5.87	10.99	15.15
31	Tamil Nadu	876.83	1,069.45	1,082.33
32	Telangana	428.06	445.56	579.75
33	Tripura	23.06	9.40	9.29
34	Uttar Pradesh	519.14	577.08	826.67
35	Uttarakhand	172.26	124.65	151.30
36	West Bengal	381.77	416.97	427.44
37	NEC/ Not mentioned*	4.44	30.43	177.51
38	PAN India *	6,428.09	9,373.03	7,490.84
39	Contribution to Funds included in Schedule VII of the Act	1,155.25	1,787.89	3,371.00
Grand Total (in Cr.)		20,172.07	24,891.63	24,865.46

(Data up to 31.03.2022) [Source: National CSR Data Portal]

*Companies either did not specify the names of States or indicated more than one State where projects were undertaken.
